

Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Ministry of Labour and Employment for incentivising employers for promoting employment generation. Under this scheme, Government is paying entire employer's contribution (12% or as admissible) towards EPF and EPS for all eligible new employees for all sectors for 3 years. Till 10-12-2018, the scheme covered 1,15,113 establishments and 92.23 lakh beneficiaries.

Pradhan Mantri Mudra Yojana (PMMY) has been initiated by Government for facilitating self-employment. Under PMMY collateral free loans upto ₹ 10 lakh, are extended to small/micro business enterprises and to individuals to enable them to setup or expand their business activities. Till 30th November, 2018, total 14.75 crore loans have been sanctioned in which 4.09 crore are beneficiaries.

Increasing employment rate

1063. SHRI. VIJAY PAL SINGH TOMAR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the employment rate in the country has increased during the last three/four year period; and

(b) if so, the details of the employment rate during the said period both in agriculture and non-agriculture sector and what action Government is taking to increase the employment in these sectors?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) As per the results of last three available surveys on Employment and Unemployment Surveys (EUS) conducted by Labour Bureau, Ministry of Labour and Employment, the estimated Worker Population Ratio (WPR) based on Usual Principal and Subsidiary Status (UPSS) approach for persons aged 15 years and above which indicates the trend of employment are as follows:—

Year	Worker Population Ratio under UPSS approach for persons aged 15 years and above (in %)		
	Rural	Urban	(Rural + Urban) Total
2012-13	53.6	44.2	51.0
2013-14	57.1	45.5	53.7
2015-16	53.9	41.8	50.5

As per the latest survey on 'Employment and Unemployment Situation in India' conducted by National Sample Survey Office (NSSO), the estimated workforce engaged in agriculture and allied sector was 24.74 crore in 2009-10 and 23.18 crore in 2011-12.

Agriculture being a State subject, the State Governments take appropriate measures for development of agriculture, including generation of employment opportunities in the sector. Union Government supplements their efforts through various policy measures and budgetary support.

Government has taken several steps to increase the profitability, productivity and employment opportunities in the agriculture sector by improving farm practices, increasing investment, creating rural infrastructure, coverage under protective irrigation enhancement of minimum support prices of agricultural commodities, forging appropriate backward and forward linkages, etc. Furthermore, to increase employability of workforce in agriculture various skill development initiatives, agriculture extension and training programmes are being undertaken.

Employment generation coupled with improving employability is the priority of the Government. Pradhan Mantri Kaushal Vikas Yojana (PMKVY) is the flagship scheme of the Ministry of Skill Development and Entrepreneurship (MSDE). The objective of this Skill Certification Scheme is to enable a large number of Indian youth to take up industry-relevant skill training that will help them in securing a better livelihood.

Pradhan Mantri Rozgar Protshan Yojana (PMRPY) has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivizing employers by paying their entire contribution of 12% (or as admissible) towards the EPS and EPF for all sectors *w.e.f.* 01.04.2018 to all eligible new employees and is applicable for all sectors for the three years. Till 10.12.2018, more than 92.23 lakh employees have been benefitted through 1.15 lakh establishments under this scheme.

Government has implemented the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content to job seekers.

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The Government is implementing various programmes for fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM). The details of employment generated in these schemes are given in the Statement.

Statement

Details of employment generated under Varions Schemes

Schemes/Year	2015-16	2016-17	2017-18	2018-19
Estimated employment generated under PMEGP (in lakh)	3.23	4.08	3.87	1.11 (till 30-06-2018)
Persondays generated under MGNREGS (in crore)	235.15	235.64	234.26	168.11 (till 06-12-2018)
Candidates placed in jobs after training under DDU-GKY (in lakh)	1.35	1.48	0.76	0.96 (till 03-12-2018)
Skill Trained Persons given Placement Under DAY-NULM (in lakh)	0.34	1.52	1.15	0.23 (till 09-07-2018)

AYUSH units in all ESI hospitals in Karnataka

1064. SHRI K. C. RAMAMURTHY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Karnataka has the highest number of AYUSH dispensaries in the country;

(b) whether it is also a fact that ESI hospitals does not have AYUSH units in Karnataka;

(c) if so, the reasons therefor;

(d) whether it is also a fact that Government of Karnataka has requested the Ministry to start AYUSH units in all ESI hospitals in Karnataka; and

(e) if so, what the Ministry has done with this request and by when the approval is going to be accorded?